

ACT No. XXVI OF 1919.

[PASSED BY THE INDIAN LEGISLATIVE COUNCIL.]

*(Received the assent of the Governor General on the 24th
September, 1919.)*

An Act further to amend the Indian Paper
Currency (Amendment) Act, 1917, and to
amend the Indian Paper Currency Act,
1918.

WHEREAS it is expedient further to amend the
Indian Paper Currency (Amendment) Act, 1917, XIX of 1917,
and to amend the Indian Paper Currency Act, 1918; XIII of 1918.
It is hereby enacted as follows:—

Short title.

1. This Act may be called the Indian Paper
Currency (Further Amendment) Act, 1919.

Amendment
of section 2,
Act XIX of
1917.

2. In section 2 of the Indian Paper Currency
(Amendment) Act, 1917, for the words "eight XIX of 1917.
hundred millions" the words "one thousand millions"
shall be substituted.

Amendment
of the title
and preamble,
Act XIII of
1918.

3. (1) In the title of the Indian Paper Currency
Act, 1918, (hereinafter referred to as the said Act) XIII of 1918.
for the word "silver" the words "gold and silver"
shall be substituted.

(2) In the preamble to the said Act—

(i) the words "owing to the present war" shall
be omitted; and

(ii) for the word "silver" the words "gold and
silver" shall be substituted.

Substitution
of new section
for section 2,
Act XIII of
1918.
Definitions.

4. For section 2 of the said Act the following
section shall be substituted, namely:—

"2. In this Act the words "gold" and "silver"
mean respectively gold and silver coin or gold and
silver bullion."

5. In

5. In section 3 of the said Act for the word Amendment
of section 3,
Act XIII of
1918.
"silver" in both places where it occurs, the words
"gold or silver" shall be substituted.

6. The Indian Paper Currency (Amendment) Act, Repeal of Act
II of 1919.
1919, is hereby repealed.